HIGH COURT OF SIKKIM G A N G T O K

No.: 5.6.....Confdl./HCS

Dated.: 13.12.14

<u>N-O-T-I-F-I-C-A-T-I-O-N</u>

It is hereby notified for general information that the roster arrangement for Judicial Officers in the District Judiciary under the High Court of Sikkim during the ensuing Winter Vacation in the month of January, 2025 shall be in the following manner:

		URT, GANGTOK, PAKYONG AND MANGAN
SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
1.	Mr. Karma Wangchuk Bhutia, Principal District and Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim. Duty Period 01.01.2025 to 06.01.2025	In-charge of the court/Office of the:- 1. District & Sessions Judge (Spl. Div-I), Gangtok/Judge Family Court, Gangtok. 2. District & Sessions Judge (Spl. Div-II), Gangtok/Judge Lok Adalat, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong.
2.	Ms. Jyoti Kharka. District & Sessions Judge, Special Division-I, Gangtok. Duty Period 07.01.2025 to 12.01.2025	 In-charge of the court/Office of the:- 1. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge, Spl Div-II, Gangtok, Judge Lok Adalat, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong.
3.	Ms. Subarna Rai, District & Sessions Judge, Mangan. Duty Period 13.01.2025 to 18.01.2025	 In-charge of the court/Office of the:- Principal District & Sessions Judge, Gangtok. District & Sessions Judge, Spl. Div-I, Gangtok Family Court, Gangtok. District & Sessions Court, Spl. Div-II, Gangtok Judge Lok Adalat. District & Sessions Judge, Pakyong.
4.	Mrs. Ranjeeta Pradhan, District & Sessions Judge, Pakyong. Duty Period 19.01.2025 to 24.01.2025	 In-charge of the court/Office of the:- Principal District & Sessions Judge, Gangtok. District & Sessions Judge, Spl. Div-I, Gangtok Family Court, Gangtok. District & Sessions Court, Spl. Div-II, Gangtok Judge Lok Adalat. District & Sessions Judge, Mangan.
5.	Ms. Bebika Chettri, District & Sessions Judge, Special Division-II, Gangtok. Duty Period 25.01.2025 to 31.01.2025	 In-charge of the court/Office of the:- 1. Principal District & Sessions Judge, Gangtok. 2. District & Sessions Judge, Spl. Div-I, Gangtok Family Court, Gangtok. 3. District & Sessions Judge, Mangan. 4. District & Sessions Judge, Pakyong.



6. Ms. Jwala D. Thapa, Chief Judicial Magistra cum-Civil Judge, (SD) Gangtok Chief Judicial Magistra cum-Civil Judge (SD), Mangan (I/C)	te-	 In-charge of the court/Office of the:- Chief Judicial Magistrate-cum-Civil Judge (SD) Pakyong. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board, Gangtok. Civil Judge-cum-Judicial Magistrate, Pakyong District.
Duty Period 13.01.2025 to 18.0	1.2025	 Civil Judge-cum-Judicial Magistrate, Chungthang Sub Division. Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division, Pakyong District. Civil Judge-cum-Judicial Magistrate Rongli Sub- Division, Pakyong District.
7. Ms. Urvashi Pradhan, Chief Judicial Magistra cum-Civil Judge (SD), Pakyong Civil Judge-cum-Judic Magistrate, Pakyong (Duty period 07.01.2025 to 12.0	ial (I/C)	 In-charge of the court/Office of the:- Chief Judicial Magistrate-cum-Civil Judge (SD) Gangtok. Chief Judicial Magistrate-cum-Civil Judge (SD) Mangan. Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board, Gangtok. Civil Judge-cum-Judicial Magistrate, Chungthang, Sub Division. Civil Judge-cum-Judicial Magistrate, Rangpo Sub Division, Pakyong District. Civil Judge-cum-Judicial Magistrate, Rongli Sub Division, Pakyong District.
8. Ms. Rohini Rai, Civil Judge-cum- Magistrate, Gangtok. Civil Judge-cum- Magistrate, (I/C)/Principal Ma Juvenile Justice Mangan Civil Judge-cum- Magistrate, Chungtha Division Principal Magistrate, Justice Board, Gyalsh Duty period 01.01.2025 to 06.0	n-Judicial Mangan agistrate, Board. n-Judicial ang Sub- Juvenile aing	 In-charge of the court/Office of the:- Chief Judicial Magistrate-cum-Civil Judge, (SD) Gangtok. Chief Judicial Magistrate-cum-Civil Judge, (SD) Mangan. Chief Judicial Magistrate-cum-Civil Judge, (SD) Pakyong District. Civil Judge-cum-Judicial Magistrate, Pakyong. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong District. Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong.



9.	Ms. Nairitya Sharma, Civil Judge-cum-Judicial	In-charge of the court/Office of the:- 1. Chief Judicial Magistrate-cum-Civil Judge, (SD)
	Magistrate, Rangpo Sub- Division, Pakyong	Gangtok. 2. Chief Judicial Magistrate-cum-Civil Judge, (SD)
	Civil Judge-cum-Judicial Magistrate, Jorethang Sub-	Mangan. 3. Chief Judicial Magistrate-cum-Civil Judge, (SD) Pakyong.
	Division, Namchi (I/C)	4. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board, Gangtok.
	Duty period 19.01.2025 to 24.01.2025	 Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan. Civil Judge-cum-Judicial Magistrate, Chungthang. Civil Judge-cum-Judicial Magistrate, Pakyong. Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division.
10.	Ms. Mahima Apchunna	In-charge of the court/Office of the:-
	Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-	 Chief Judicial Magistrate-cum-Civil Judge, (SD) Gangtok. Chief Judicial Magistrate-cum-Civil Judge, (SD)
	Division, Pakyong	Mangan. 3. Chief Judicial Magistrate-cum-Civil Judge, (SD)
	Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division	Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Gangtok/Principal Magistrate Juvenile Justice Board, Gangtok.
	Duty period 25.01.2025 to 31.01.2025	 Civil Judge-cum-Judicial Magistrate, Mangan/Principal Magistrate Juvenile Justice Board, Mangan. Civil Judge-cum-Judicial Magistrate, Chungthang. Civil Judge-cum-Judicial Magistrate, Pakyong. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division.
	DISTRICT & SESSIONS CO	OURT, GYALSHING, SORENG AND NAMCHI
SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT
1.	Mr. Jagat Bahadur Rai,	
	District & Sessions Judge, Namchi, Sikkim.	 District & Sessions Judge, Gyalshing, Sikkim. District & Sessions Judge, Soreng, Sikkim. Chief Judicial Magistrate-cum-Civil (SD), Namchi, Sikkim.
	Duty period 25.01.2025 to 31.01.2025	
		5. Chief Judicial Magistrate-cum-Civil (SD), Soreng,Sikkim.6. Civil Judge-cum-Judicial Magistrate, Namchi,
		Sikkim. 7. Civil Judge-cum-Judicial Magistrate, Gyalshing,
		Sikkim. 8. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Sikkim.
		9. Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division, Sikkim.
		10. Principal Magistrate, JJB Namchi.11. Principal Magistrate, JJB Gyalshing.



2.	Mr. Jiwan Kumar Kharka,	In-charge of the court/Office of the:-
۷.	District & Sessions Judge, Gyalshing, Sikkim	District & Sessions Judge, Namchi, Sikkim. Chief Judicial Magistrate-cum-Civil Judge (SD),
	District & Sessions Judge, Soreng, Sikkim, In-charge	Namchi, Sikkim 3. Chief Judicial Magistrate-cum-Civil Judge (SD),
	Soleting, Silkkinn, 111 Giral go	Gyalshing, Sikkim 4. Chief Judicial Magistrate-cum-Civil Judge (SD), Soreng, Sikkim
		5. Civil Judge-cum-Judicial Magistrate, Namchi, Sikkim.
	Duty period 01.01.2025 to 07.01.2025	6. Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim.7. Civil Judge-cum-Judicial Magistrate, Soreng Sub-
	GLIGE 13 33 33 33 33 33 33 33 33 33 33 33 33	Division, Sikkim. 8. Court of Civil Judge-cum-Judicial Magistrate,
		Jorethang Sub-Division, Sikkim. 9. Court of Civil Judge-cum-Judicial Magistrate,
		Yangang, Sikkim. 10. Principal Magistrate, JJB Namchi.
3.	Mr. Jabyang Dorjee Sherpa,	In-charge of the court/Office of the:-
	Chief Judicial Magistrate- cum-Civil Judge (SD), Namchi, Sikkim.	
		4. Civil Judge-cum-Judicial Magistrate, Namchi,
	Chief Judicial Magistrate- cum-Civil Judge (SD), Gyalshing, Sikkim.	5. Civil Judge-cum-Judicial Magistrate, Gyalshing, Sikkim.
	Chief Judicial Magistrate- cum-Civil Judge (SD),	7. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-
	Soreng, Sikkim, In-Charge Principal Magistrate, JJB	Division, Sikkim. (17.01.2025 & 18.01.2025) 8. Civil Judge-cum-Judicial Magistrate, Yangang, Sikkim.
	Namchi I/C	9. Principal Magistrate, JJB Gyalshing.
	Duty period 17.01.2025 to 24.01.2025	
4.	Mr. Sayshay Subba (Limboo),	
	Civil Judge-cum-Judicia Magistrate, Yangang Sub-	
	Division, Sikkim.	District & Sessions Judge, Gydnsming, Sidding District & Sessions Judge, Soreng, Sikkim. Chief Judicial Magistrate-cum-Civil Judge (SD),
	Civil Judge-cum-Judicia Magistrate, Namchi In-	Namchi, Sikkim. 5. Chief Judicial Magistrate-cum-Civil Judge (SD),
	charge.	Gyalshing, Sikkim. 6. Chief Judicial Magistrate, Soreng cum-Civil Judge
	Court of Civil Judge-cum Judicial Magistrate Gyalshing, Sikkim, In-Charge	, 7. Civil Judge-cum-Judicial Magistrate, Soreng Sub-
	gyalaming, annum, an-endige	8. Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, Sikkim.
	Duty period 08.01.2025 to 16.01.2025	9. Principal Magistrate, JJB Namchi. 10. Principal Magistrate, JJB Gyalshing.

By Order,

Memo No. V(34) Confdl./HCS/ 11163-201

Dated.: .1.3.1.12.24

Copy to:

- 1. Secretary General, Supreme Court of India, New Delhi;
- 2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi;
- 3. Registrar General, All Hon'ble High Court;
- 4. President, Bar Association of India, New Delhi;
- 5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
- 6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim, Gangtok;
- 8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
- 11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
- 12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
- 13. Advocate General, Government of Sikkim, Gangtok;
- 14. Chief Secretary, Government of Sikkim, Gangtok;
- 15. Secretary, Home Department, Government of Sikkim, Gangtok;
- 16. Director General of Police, Police Headquarters, Gangtok;
- 17. P.A to Registrar General, High Court of Sikkim, Gangtok;
- 18. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok;
- 19. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice, High Court of Sikkim;
- 20. All District & Sessions Judges, Sikkim;
- 21. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
- 22. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
- 23. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 24. Deputy Director, Sikkim Judicial Academy, Gangtok;
- 25. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 26. All Civil Judge-cum-Judicial Magistrates, Sikkim;
- 27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
- 28. President, Sikkim High Court Bar Association, Gangtok;
- 29. President, Namchi Bar Association,
- 30. Deputy Solicitor General of India, Gangtok;
- 31. Additional Secretary, Home Department, Government of Sikkim, Gangtok;
- 32. All Section In-charge, High Court of Sikkim, Gangtok;
- 33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
- 34. Notice Board
- 35. Guard file and
- 36. File

DEPUTY REGISTRAR (CONFDL.)